Declaration of Assets and Liabilities

I, ARVIND KUMARI son/daughter/wife of VIJAY KUMAR, ISHWAR

service and presently working as OFFICE ATTENDENT (GARDENR)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
. (i) Cash	35,000/		12.7		
(i	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies				<u> </u>	
(111)	Bonds, Debentures and Shares in companies				-	- Tak a
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc			-		-
(v)	Motor Vehicles (details of make, etc.)		-	-	-	_
(vi)	Jewellery (give details of weight and value)	30 gr	-	-		_
(vii)	Other assets, such as values of claims / interests		-		-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	have to be indicated] Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				~	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	,		-		
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement)	-				
	- Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door	-	-	-		
	number(s) - Extent (Total measurement) - Current market value					And the state of t
	Others (such as Interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks			
(-/	(ii) Loans from financial Institutions		_	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity		_	

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	(d) dues to departments dealing with telephones		^
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
(b)	(f) Other dues, if any (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent	AC1EP13263M	
1 A 10 100	Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax		

C. <u>Personal Detail</u>	
GPF/CPF/PRAN No. :-	110105365415
Gender :-	m) (M/F)
Date of Birth :-	15081990 (DD/MM/YYYY)
Class/Group :-	C (A/B/C
Cadre :-	(Full Name e.g. B.A.SBihar Administrative Service,
	B.S.S Bihar Secretariat Service etc.)
Home District :-	SAMASTI PUR
I hereby declare knowledge and belief.	that the above details are true to the best of my
	Signature Assind knones. Name of Employee: ARVIATO KUMAR-I NAME OF EMPLOYEE: ARVIATO KUMAR-I
Place: PATNA Date: 07/01/2013	Designation: BYTCE ATTENDENT (GARDENER Department: B. V.S.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

